

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ),  
SOUTHERN ZONE AT CHENNAI**  
Application No. 135 of 2016 (SZ)

Dr.C.K.Sreedharan, IFS (Rtd) ,  
2/648, 3<sup>rd</sup> Main Road,  
River View Enclave,  
Manapakkam,  
Chennai – 600125.

.... Applicant

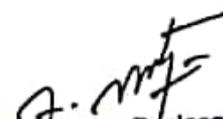
Versus

1. Secretary to Government,  
Public Works Department,  
Government of Tamilnadu,  
Fort St.George, Chennai-600 009.
2. Chief Engineer,  
Public Works Department,  
Water Resources Organisation,  
Chepauk, Chennai-600 005.
3. Chairman,  
Tamilnadu Pollution Control Board,  
Mount Salai, Guindy,  
Chennai.
4. Commandant,  
Officer Training Academy,  
St. Thomas Mount,  
Chennai 600 016.

.... Respondents

**INTERIM REPORT FILED ON BEHALF OF THE 2<sup>nd</sup> RESPONDENT**

I, A. Muthaiya Son of Mr. A.L. Asokan, aged about 55 years, officiating as Superintending Engineer, Public Works Department , Water Resources Department, Palar Basin Circle, Chennai – 600 005 do solemnly affirm and sincerely state as follows:

  
Superintending Engineer, W.R.U.,  
Palar Basin Circle,  
Chepauk, Chennai-600 005.

2. I state that, I am the Superintending Engineer, Public Works Department , Water Resources Department, Palar Basin Circle, Chennai – 600 005 file the Interim report on behalf of the 2<sup>nd</sup> respondent herein and I am well acquainted with the facts of the case from records.

3. It is submitted that, the Hon'ble National Green Tribunal In its order dated 12.01.2021 directed to consider the possibility of providing an alternate hanging bridge or suspension bridge without pillars being constructed In the river as it will not have any impact on the free flow of water in the river and consequently damage to river ecology will be minimised.

4. It is submitted that, the Adayar River is having 125 meters width In the subject area and maximum depth of flow is 9.445 m In the year 2015. In the Adayar river all the existing high level bridges constructed earlier were Reinforced Cement Concrete bridges and are not hindrance to the flood water flows during monsoon.

5. It is submitted that, the construction of suspension bridge might be complicated in plain terrain like Chennai city. It is constructed mostly in the valley area between the mountains. Hence, the RCC bridge may be the right option in the subject area by considering the cost effectiveness and as well as the prevailing site condition.

6. It is submitted that the instruction may be given to the Respondent No 4 to adhere the linear water way of 125m, while constructing the RCC bridge across Adayar River as mentioned In the State Government Order vide G.O. (MS) No.23 Public Works (K2) Department Dated 14.02.2017.

It is for kind Information submitted before the Hon'ble National Green Tribunal (South).

Dated at Chennai on this the 01<sup>st</sup> day of FEBRUARY, 2021.

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Applicant

VERSUS

Secretary to Government,  
Public Works Department & others.

.. Respondents

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ON BEHALF OF THE 2<sup>ND</sup>  
RESPONDENT**

**GOVERNMENT PLEADER**